

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :06/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION0603- 11.00AM -11.05 AM

875-ADMISSION-CODE-PREFERENTIALISSUE-AT11.06 AM

1	SEBI Appeal	28/2024	HANDFUL INVESTRADE PVT. LTD. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000057/2024			
Sub Matter :		Misc. Application/0000058/2024			
Sub Matter :		Misc. Application/0000063/2024			
2	SEBI Appeal	29/2024	BANAS FINANCE LTD Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000055/2024			
Sub Matter :		Misc. Application/0000056/2024			
Sub Matter :		Misc. Application/0000064/2024			
	Misc. Application	55/2024	BANAS LTD-DELAY Vs. SEBI	FINANCE PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					
	Misc. Application	56/2024	BANAS LTD-INTERIM RELIEF Vs. SEBI	FINANCE PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					
	Misc. Application	57/2024	HANDFUL INVESTRADE PVT. LTD.-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000028/2024)					

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	Misc. Application	58/2024	HANDFUL INVESTRADE PVT. LTD.-INTERIM RELEIF Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES	LAW
	Misc. Application	63/2024	HANDFUL INVESTRADE PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES	LAW
	Misc. Application	64/2024	BANAS FINANCE LTD-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000029/2024)	PROFESS ASSOCIATES	LAW

870-ADMISSION-CODE-DELISTING-AT 11.08 AM

3	SEBI Appeal	118/2024	Veronica Production Limited Vs. BSE LTD.	Loknath Mishra Advocate
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17-HEARING-COURTCODE-REMIT-AT11.10 AM

4	SEBI Appeal	231/2018	MANISHA CHATTERJEE AND ORS. Vs. SEBI	APPELLANT IN PERSON
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Sub Matter(Disposed) : Misc. Application/0000137/2023

381-DISPOSAL-CODE-WTMDISGORGMENT-AT11.12 A.M

5	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000497/2021)	Shah and Ramaiya

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	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter :		Misc. Application/0000778/2021		

72-DISPOSAL-CODE-PRELIMINARYOBJECTIONS-AT-11.13 AM

6	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0001165/2021		
Sub Matter(Disposed) :		Misc. Application/0000284/2022		
Sub Matter(Disposed) :		Misc. Application/0000646/2022		

757-DISPOSAL-COURTCODE-MCXINSPECTION-11.14 AM

7	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000257/2022		
Sub Matter(Disposed) :		Misc. Application/0000258/2022		
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000259/2022		
Sub Matter(Disposed) :		Misc. Application/0000260/2022		
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000261/2022		
Sub Matter(Disposed) :		Misc. Application/0000262/2022		
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000263/2022		
Sub Matter(Disposed) :		Misc. Application/0000264/2022		

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<u>722 -DISPOSAL-CODE-MEDSPA AO-11.15 A.M.</u>				
8	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001441/2022		
Sub Matter(Disposed) :		Misc. Application/0000294/2023		
	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
Sub Matter(Disposed) :		Misc. Application/0000295/2023		
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001492/2022		
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000969/2022)				
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI	Charmi Sharma Advocate
Sub Matter :		Misc. Application/0001591/2022		
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	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI	A.VIJAYWARGIYA AND ASSOCIATES Advocates
Sub Matter :		Misc. Application/0001731/2022		
Sub Matter :		Misc. Application/0001722/2022		
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001730/2022		
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0001743/2022		
Sub Matter :		Misc. Application/0001744/2022		

171-DISPOSAL-COURTCODE-EXDONAO-AT11.16 AM

9	Misc. Application	280/2023	Mr. Vishal Pravinbhai Soni-DELAY Vs. SEBI	Vikas Bengani Advocate
				(Main Matter Number :SEBI Appeal/0000289/2023)
	Misc. Application	383/2023	Mr. Henal Patel and Ors.-Delay Vs. SEBI	Akansha Jain Practicing Company Secretary
				(Main Matter Number :SEBI Appeal/0000356/2023)
	SEBI Appeal	289/2023	Mr. Vishal Pravinbhai Soni Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000280/2023		
Sub Matter(Disposed) :		Misc. Application/0000721/2023		
Sub Matter(Disposed) :		Misc. Application/0001227/2023		
	SEBI Appeal	356/2023	Mr. Henal Patel and Ors. Vs. SEBI	Akansha Jain Practicing Company Secretary
Sub Matter :		Misc. Application/0000383/2023		

182-DISPOSAL-CODE-FRONTRUNNING-11.17 A.M.

10	SEBI Appeal	292/2023	Rahul Doshi Vs.	CA Ketan Rupani
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SEBI

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	Sub Matter(Disposed) :	Misc. Application/0000290/2023		
	Sub Matter(Disposed) :	Misc. Application/0000291/2023		
	SEBI Appeal	293/2023	Across Broking Pvt. Ltd. and Anr. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000349/2023		
	Sub Matter(Disposed) :	Misc. Application/0000350/2023		
	SEBI Appeal	355/2023	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000687/2023		
	SEBI Appeal	478/2023	BHAVESH GANDHI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000639/2023		
	Misc. Application	687/2023	SEBI-DELY IN FILLING REPLY Vs. Ketan Bharat Parekh	VIDHII PARTNERS
(Main Matter Number :SEBI Appeal/0000355/2023)				